



भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA**

www.rbi.org.in

RBI/2010-11/260

DBOD. Ret. BC. No. 57/12.06.004/2010-11

November 03, 2010

All Scheduled Commercial Banks

Dear Sir,

**Exclusion from the Second Schedule to the Reserve Bank of India Act, 1934 – State Bank of Indore.**

We advise that the name of "State Bank of Indore" has been excluded from the Second Schedule to the Reserve Bank of India Act, 1934 by notification DBOD. No. Ret. BC. 37/12.06.004/2010-11 dated August 27, 2010, published in Gazette of India (Part III – Section 4) dated September 25 – October 1, 2010.

Yours faithfully,

(Sujata Lal)  
Deputy General Manager

DBOD.No.Ret.BC. 37 /12.06.004/2010-11

August 27,2010

**NOTIFICATION**

In exercise of the powers conferred under Clause (b) of sub section (6) of Section 42 of the Reserve Bank of India Act, 1934 (2 of 1934), the Reserve Bank of India hereby directs exclusion of the "State Bank of Indore" from the Second Schedule to the said Act, as the said bank has ceased to carry on banking business with effect from August 26, 2010.

**(Anand Sinha)**  
**Executive Director**